

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 15th NOVEMBER, 2023, 12.00 P.M.

CP/26/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P.Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Charlie Tea Private Limited Vs. Registrar of Companies, NER.
Under Section	U/s 252(3) of Companies Act 2013

For Petitioner (s) : Mr. Kushal Bharat Bagadia, CS.

For Respondent (s) : Mr. D.N. Chowdhury, ROC.

ORDER

Ld. Authorised Representative CS, Mr. Kushal Bharat Bagadia appears on behalf of the Petitioner. Ld. ROC is present in person. Submits that the application has been received by them and they are in the process of finalization of report. ROC is given 3 weeks' time to file his report /observation, if any.

List the matter for further consideration on **21.12.2023**.

Sd/-

Satya Ranjan Prasad
Member (Technical)

Sd/-

P. Mohan Raj
Member (Judicial)